

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.23
CP (IB) No.24/BB/2021

IN THE MATTER OF:

M/s. Cineline India Limited

... Petitioner

v.

M/s. Newbridge Business Centre Pvt Ltd

... Respondent

Order Under Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No. 24/BB/2021 is adjourned to 11.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda